Item No.536 Advance List

## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (THROUGH VIRTUAL MODE)

## CMAM No.31/2008

National Insurance Company Ltd.

...Appellant(s)

...Respondent(s)

Through: Mr. J. A. Kawoosa, Advocate.

Vs.

Tsewang Dorjay & Ors.

Through: Mr. Sheikh Umar, Advocate.

**<u>CORAM:</u>** Hon'ble Mr. Justice Sanjay Dhar, Judge

## (ORDER) 08.06.2020

Learned counsel for the respondents submits that he is not able to trace out his brief and that the Registry be directed to provide him the digital file.

Learned counsel for the respondents shall approach the Registrar Judicial who shall provide him the digital file.

List again on 15<sup>th</sup> June, 2020.

(Sanjay Dhar) Judge

Srinagar <u>08.06.2020</u> *"Bhat Altaf, PS"*